

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/57/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Abdul Khaliq (Shareholder) M/s Tranquil
Infotech Media Pvt Ltd
NAME OF THE RESPONDENTS : RoC, Chennai
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Present: Ld. Counsel Ms. Yajura for the Appellant.

Ld. Counsel Shri. Avinash Krishnan Ravi for the RoC.

RoC report is awaited.

List the appeal for report / hearing on **04.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)